

seasons from the date of its commencement, will be taken up immediately on receipt of the State Government's approval for sharing the cost.

**Steps taken to avoid incidents of fire in Trains**

2862. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of RAILWAYS be pleased to state what precautionary measures have been adopted by Railways, particularly in respect of the long range mail and express train, for the necessary check up of route, track and engine and also the precautions laid down for the passengers to avoid incidents like the one of fire in the bogie of Upper India Express on 31st October, 1974?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): A statement is laid on the Table of the House. [Placed in Library. See No. LT-8637/74].

**Representation from Dhanbad District Congress committee and Dhanbad Mandaliya Raj Kalyan Samiti**

2863. SHRI CHANDRA SHEKAR SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether he has received several representations from Dhanbad District Congress Committee and Dhanbad Mandaliya Rail Kalyan Samiti against the misdeeds and anti-social activities of D.S. and D.P.O. Dhanbad, Eastern Railway; and

(b) if so, the broad outlines of the action taken by Government?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Representations have been received only from Dhanbad District Congress Committee regarding alleged misdeeds and anti-social activities of D.S. and D.P.O., Dhanbad, Eastern Railway.

(b) The allegations were investigated and have been found baseless.

**Drilling of Second Oil Well in Bombay High**

2864. SHRI P. GANGADEB:  
SHRI D. D. DESAI:  
SHRI SHRIKISHAN MODI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the date by which drilling and testing operations on the second well in Bombay High are expected to be completed;

(b) upto what depth the second oil well is likely to be projected; and

(c) whether the operations of the second well could be conducted with less foreign assistance and personnel?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. P. MAJHI):

(a) and (b): The drilling of the second well on the Bombay High structure was completed on 15th November, 1974. Testing operations are in progress and would continue for some more time

(c) Yes, Sir.

**पेट्रोल की खपत को कम करने के उपाय**

2865. श्री मूलचन्द डागा : क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) पेट्रोल की खपत को कम करने के उद्देश्य से सरकार द्वारा उठाये गये विभिन्न कदमों का किस सीमा तक पालन हुआ;

(ख) वर्ष 1974 में अप्रैल, मई तथा जून महीनों के दौरान क्रमशः कितनी-कितनी मात्रा में पेट्रोल की बचत की गई तथा यह बचत किन क्षेत्रों में हुई; और

(ग) ऐसी सरकारी जीपों तथा कारों की संख्या कितनी है जिनका उपयोग या तो बन्द कर दिया गया है या फिर कम कर दिया गया ?

पेट्रोलियम और रसायन मंत्रालय में उप-मंत्री (श्री सी० पी० मास्ती) : (क) में (ग) पेट्रोल के खर्च को कम करने के लिए सरकार द्वारा निम्नलिखित उपाय अपनाये गये थे —

- (i) 3 11 1973 से पेट्रोल के मूल्य में वृद्धि की गई थी।
- (ii) नवम्बर 1973 में गण सरकार, के अनेक कार्यालयों राज्य सरकारों तथा सरकारी क्षेत्र के उपक्रमा का सरकारी वाहना में पेट्रोल को खर्च में कटौती करने के लिये अनुरोध जारी किये गये थे।

उपरोक्त (ii) में जारी किये गये अनुरोध पर अनेक सरकारी विभागों राज्य सरकारों तथा सरकारी क्षेत्र के उपक्रमा में आवश्यक कार्योंवाही की थी। तथापि सरकारी वाहना, जिनका प्रयोग करना बन्द कर दिया गया अथवा कम कर दिया गया था, की संख्या के आकटे उपलब्ध नहीं है।

अप्रैल से जू, 1974 क दामन पेट्रोल को खर्च में वर्ष 1973 के उमा अर्वाध की तुलना में लगभग 122,000 मी० टन की कमी आई। यह कहना संभव नहीं है कि पेट्रोल की प्राप्ति की गई बचत किम क्षेत्र में की गई थी।

#### **Powers to General Managers for appointment of sons/wards of Loyal Railway Workers**

2866 SHRI RAMAVATAR SHASIRI Will the Minister of RAILWAYS be pleased to state

(a) whether after May, 1974 Railway strike, General Managers have been empowered to appoint sons/wards of loyal Railway workers without routing through Railway Service Commission;

(b) whether the Railway Minister in reply to Unstarred Question No

1286 answered on the 28th March, 1972 stated that after the commencement of the Constitution it is not permissible to give any preference in the matter of employment for sons and dependants of Railway employees; and

(c) if so, whether the Constitution referred to in part (b) was first amended and then orders issued and if not, how the orders in part (a) have been issued in violation of the position stated in part (b)?

THE DLPUIY MINISTER IN THE MINISTRY OF RILWAYS (SHRI BUIA S'NGH) (a) General Managers of Railways have earlier also been having power to make appointments on compassionate grounds. In February, 1974 orders had been issued extending the cope of compassionate appointment to awards of employees who show conspicuous devotion to duty in the face of intimidation and violence to which Railwaymen were becoming more and more subject. This was mentioned in Parliament by the Minister for Railways in his speech while introducing the Railway budget on 27th February 1974

(b) Yes A previously existing procedure for grant of preference to children of Railwaymen by awarding them extra marks had to be withdrawn

(c) The orders referred to in the reply to part (a) do not provide for any extra marks or preference. It is only an extension of the system of giving appointments on compassionate ground for limited vacancies, which was in vogue on the Railways even after the Constitution came into force

#### **Anti-Trust suit Filed by Government Against Pfizer and other durg Firms in USA**

2867 SHRI K S CHAVDA Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether the Government of India have filed an anti-trust suit in USA against the Pfizer and four